

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR**

**ORDER SHEET**

COURT NO. : 1

18.12.2018

O.A./290/8/2017

NARENDER SINGH CHOUHAN

M.A./290/1/2017

-V/S-

M.A./290/230/2018

NAVODYA VIDYALAYA SAMITI

M.A.-1/2017, [FOR CONDONATION OF  
DELAY] & M.A.-230/2018,[FOR  
DELETION OF NAME R1]

ITEM NO:18

FOR APPLICANTS(S) Adv. : None present

FOR RESPONDENTS(S) Adv.: Mr. B.R. Jajra, proxy for Mr. Rajendra Katariya for R/2 to  
R/4  
None present for respondent No.1

Notes of The Registry	Order of The Tribunal
	<p>Case called twice.</p> <p>Nobody has chosen to appear on behalf of the applicant.</p> <p>It appears that the applicant has lost interest to pursue the matter. Accordingly, the OA is dismissed in default for non-prosecution.</p> <p style="text-align: center;">( ARADHANA JOHRI) MEMBER (A)</p> <p style="text-align: right;">( SURESH KUMAR MONGA) MEMBER (J)</p> <p style="text-align: center;">RSS</p>